

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 13 OF 2020

CRIME NO.471/2020 OF KOTTARAKARA POLICE STATION, KOLLAM DISTRICT

PETITIONERS/ACCUSED NOS. 1 TO 7:

1. JITHIN, AGED 24 YEARS, S/O THULASEEDHARAN,
JIJO BHAVAN, RAMCODE, CHEPRA MURI,
UMMANNOOR , KOTTARAKARA, KOLLAM.
2. VISHNU, AGED 22 YEARS, S/O BHASURAN,
VALUPACHA HOUSE, NIRAPPUVILA,
SADHANANDHAPURAM, VETTIKAVALA,
KOTTARAKARA, KOLLAM.
3. JITH, AGED 28 YEARS, S/O THULASEEDHARAN,
JIJO BHAVAN, RAMCODE, CHEPRA MURI,
UMMANNOOR, KOTTARAKARA, KOLLAM.
4. JIJO, AGED 28 YEARS, S/O THULASEEDHARAN,
JIJO BHAVAN, RAMCODE, CHEPRA MURI,
UMMANNOOR KOTTARAKARA, KOLLAM.
5. AJITH, AGED 18 YEARS, S/O ANTONY,
VATTUVILA HOUSE, NIRAPPUVILA.
SADHANANDHAPURAM, VETTIKAVALA.
KOTTARAKARA, KOLLAM.
6. VIKHNESH, AGED 20 YEARS,
S/O SUSEELAN, CHARUVILA HOUSE, NIRAPPUVILA,
SADHANANDHAPURAM, VETTIKAVALA,
KOTTARAKARA, KOLLAM.
7. ABHINANADH @ ALBIN,
AGED 21 YEARS, S/O THOMAS,
ARYABHAVAN, RAMCODE, CHEPRA MURI,
UMMANNOOR, KOTTARAKARA, KOLLAM.

BY ADV.SRI.S.K.ADHITHYAN

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM, KOCHI-682 031.

2. THE STATION HOUSE OFFICER,
KOTTARAKARA POLICE STATION, KOLLAM-6.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Sri.Adhithyan, the learned counsel appearing for the applicants submitted that this application has become Infructuous. In view of the said submission, this application is closed.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020